

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rajiv Roy will take up the following case today i.e. on 1st May, 2026 at 11.30 A.M. in Court No.311 (Cent. Building).

TO BE MENTIONED

1. CWJC/3924/2026 2 AFJAL ANSARI SANGIV KUMAR STANDING COUNSEL (26)
MUTATION ACT VS THE STATE OF BIHAR AND ORS KOSHALENDRA RAI MANOJ KUMAR AMBASTHA
NAGENDRA RAI
NAVIN NIKUNJ

**Patna High Court
Dated, 1st May, 2026**

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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